

RAJYA SABHA

Friday, the 20th August, 1993/29
Shravana, 1915 (Saka)

The House met at eleven of the clock,

Mr. Chairman in the Chair.

MEMBERS SWORN

1. Shri Ahmed Mohemmadbhai Patel (Gujarat)
2. Shrimati Urmilaben Chimanbhai Patel (Gujarat)
3. Shri Chimanbhai Haribhai Shukla (Gujarat)
4. Shri Ramnarayan Goswami (West Bengal)
5. Shri Ashok Mitra (West Bengal)
6. Shri Pranab Mukherjee (West Bengal)
7. Shri Jibon Behari Roy (West Bengal)

WELCOME TO NEWLY ELECTED MEMBERS

MR. CHAIRMAN: May I first of all extend a hearty welcome to the newly elected Members of the Rajya Sabha? The Members who have been re-elected may need no introduction to the procedure, functions and traditions of the House and those who are new to the House will, I am sure, very soon acquaint themselves with the spirit and the content of the parliamentary procedure and practice. With these words I once again welcome the new Members and wish them every success in the months and years ahead.

ORAL ANSWERS TO QUESTIONS

District Educational Institutes of Training

*341. SHRI RAMENDRA KUMAR YADAV 'RAVI': Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there are 4 district educational institutes of train-

ing under State Council of educational research and training in Delhi Administration; and

(b) if so, whether it is also a fact that Government propose to constitute another district educational institute of training or propose to convert the teachers training institute into District educational institute of Training?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUMARI SELJA): (a) Yes Sir.

(b) There is no such proposal at present.

श्री रमेश्वर कुमार यादव : माननीय मंत्री जी ने जो मूल प्रश्न के जवाब में उत्तर दिया है, मैं उससे संतुष्ट नहीं हूँ और इसलिए मैं पूरक प्रश्न उनसे करता हूँ। मैं यह जानना चाहता हूँ, जो आधिकारिक प्रश्न के साथ जो प्रारंभिक प्रश्न उठते हैं, सरकार को पाँचवाँ डिस्ट्रिक्ट एजुकेशनल इंस्टीट्यूट ऑफ ट्रेनिंग बनाने में अथवा टीचर्स ट्रेनिंग इंस्टीट्यूट बरियाराज दिल्ली को डिस्ट्रिक्ट एजुकेशनल इंस्टीट्यूट ऑफ ट्रेनिंग में परिवर्तित करने में क्या कठिनाई है जब कि सरकार की यह घोषणा है। पाँच जिला मंडल हैं यहां दिल्ली में; 4 जिलों में यह है, एक जिले में यह क्यों नहीं है?

KUMARI SELJA: Sir, the proposal has to come from Delhi Administration. No proposal has been received by us as yet. So, the question of consideration doesn't arise.

श्री रमेश्वर कुमार यादव : इसी प्रश्न से और मूल प्रश्न के साथ दो बातें जुड़ी हैं। डिस्ट्रिक्ट एजुकेशनल इंस्टीट्यूट ऑफ ट्रेनिंग के प्राचार्य तथा टीचर्स ट्रेनिंग इंस्टीट्यूट के प्राचार्य की शैक्षिक योग्यताएं एक सी हैं तथा इसी प्रकार अध्यापकों की योग्यताएं समान हैं लेकिन वेतनमान भिन्न है जब कि पाठ्यक्रम दोनों संस्थानों में समान है। इसलिए मेरा दूसरा पूरक प्रश्न है कि सरकार को उन प्राचार्यों और अध्यापकों के वेतनमान समान करने में क्या कठिनाई हो रही

है तथा सरकार न उन कठिनाइयों को दूर करने के लिए क्या कदम उठाए है अथवा उठाने जा रही है?

MR. CHAIRMAN: Do you want uniform scales for the teachers?

श्री रमेश कुमार शर्मा "रवि" : मान्यवर, डिस्ट्रिक्ट एजुकेशनल इंस्टीट्यूट आफ ट्रेनिंग के प्राचार्य तथा टीचर्स ट्रेनिंग इंस्टीट्यूट के प्राचार्य की शैक्षणिक योग्यताएं एक सी हैं तथा इसी प्रकार अध्यापकों की योग्यताएं दोनों संस्थानों में भी समान है। लेकिन वेतनमान भिन्न हैं, जबकि पाठ्यक्रम भी दोनों संस्थानों में एक समान है। इसलिए मेरा प्रश्न यह है कि सरकार को उन प्राचार्यों का व अध्यापकों का वेतनमान समान करने में क्या कठिनाई हो रही है तथा सरकार ने उन कठिनाइयों को दूर करने में क्या कदम उठाए हैं अथवा उठाने जा रही है?

कुमारी शैलजा : सर, हम यह समझते हैं कि डी०ई०आई०टी० का उत्तरदायित्व ज्यादा है, इसलिए ऐसा है।

चौधरी हरी सिंह : टीचर्स ट्रेनिंग इंस्टीट्यूट जो कि दरिया गंज में है, इस इंस्टीट्यूट में अनेक टीचर्स हैं। सब की क्वालिफिकेशंस एवं एक्सपीरियंस एक होने के बावजूद सब की तनखाह और सबके वेतनमान एक से नहीं हैं। इसके लिए बहुत बार मेमोरेण्डम सरकार को दिए गए हैं। तो उन मेमोरेण्डम पर सरकार ने अब तक क्या कार्रवाई की है, यह मैं जानना चाहता हूँ?

KUMARI SELJA: Sir, I don't have information regarding this. I will supply it to the Member later on

MR. CHAIRMAN: I pass on to the next question.

Scarcity of Drinking Water

@*342. SHRI N. E. BALARAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are aware of the severe scarcity of drinking water in Corporation areas in Madras, Trivandrum, Cochin and Kozhikhode; and

(b) if so, what steps are being taken to tackle this problem immediately?

THE MINISTER OF URBAN DEVELOPMENT (SMT. SHEILA KAUL):

(a) As per the information received from the Government of Tamil Nadu and Kerala, Madras is facing severe scarcity of drinking water, whereas the Corporation areas in Trivandrum, Cochin and Kozhikhode are having short supply of water, but the situation is not that severe.

(b) In Madras, the State Government is implementing contingency plans for improvement of ground water sources, mobile water supply, providing additional tanks and India Mark-II handpumps and bringing water from outside sources.

In Kozhikhode and Trivandrum, interim augmentation of water supply schemes are in progress and are likely to be commissioned in 1994 and 1996 respectively. A scheme for augmentation of water supply in Cochin is being prepared by the State Government.

SHRI N. E. BALARAM: Sir, the non-availability of drinking water has become a very serious problem throughout the country but in certain States and in certain areas this problem is very acute; that is why I have raised the problem of Corporations like Madras, Trivandrum, Cochin and Kozhikhode. The situation in these areas is very severe. About 30 per cent of the wards in Madras are not getting drinking water

(@ Previously Started Question 222, transferred from 12 August, 1993.